

IN THE HIGH COURT OF JUDICATURE AT PATNA
Miscellaneous Appeal No.318 of 2026

Bhupendra Prasad Yadav

... .. Appellant/s

Versus

Kajal Kumari

... .. Respondent/s

Appearance :

For the Appellant/s : Mr.Viveka Nand Singh

For the Respondent/s : Mr.

CORAM: HONOURABLE MR. JUSTICE CHANDRA SHEKHAR JHA
ORAL ORDER

2 30-04-2026 On the request of learned counsel appearing on behalf
of the parties, let the matter be referred to coming
Lok Adalat.

(Chandra Shekhar Jha, J)

Rajeev/-

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